

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) No. 721 of 2019

IN THE MATTER OF:

Power2SME Pvt. Ltd.

...Appellant

Vs

Uttam Strips Ltd. & Ors.

....Respondents

Present:

**For Appellant: Mr. Pankaj Bhagat and Ms. Ishita Rawat,
Advocates**

**For Respondents: Mr. Shivankar, Advocate for OBC
Mr. Vaibhav Tyagi, Advocate**

ORDER

31.01.2020 List the Appeal 'for Admission (After Notice)' on **11th February, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

(Shreesha Merla)
Member(Technical)

Akc/Md